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Title: Introduction and passing of the Appropriation (Vote on Account) Bill, 2013.

MADAM SPEAKER: The House will now take up Item No. 22.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Madam, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2013-14.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2013-14."

*The motion was adopted.*

SHRI P. CHIDAMBARAM: I introduce\*\* the Bill.

MADAM SPEAKER: Item No. 23. The Minister may now move that the Bill be taken into consideration.

SHRI P. CHIDAMBARAM: Madam, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2013-14, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2013-14, be taken into consideration."

*The motion was adopted.*

MADAM SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 4 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

MADAM SPEAKER: The hon. Minister may now move that the Bill be passed.

SHRI P. CHIDAMBARAM: Madam, I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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